1	2	3
16	Assam (E)	283552
17	Chandigarh	258453
18	Goa	131481
19	Jammu & Kashmir (E)	124980
20	Pondicherry (E)	79865
21	Himachal Pradesh	67103
22	Nagaland	64437
23	Manipur	46688
24	Meghalaya	31620
25	Sikkim (E)	22572
26	Tripura	21044
27	Mizoram	15771
28	A&N Islands	9194
29	Daman & Diu	7610
30	Dadra & Nagar Haveli	5864
31	Arunachal Pradesh	5830
32	Lakshadweep	426
	ALL INDIA TOTAL (P)	21309866

(P) : Provisional

(E) : Estimated

Manufacturing of Ships in India

1860. SHRI V. HANUMANTHA RAO:

DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) how many ships were built in India year-wise during the last three years;

(b) how many of them were built in public and how many in private sector and their approximate value;

(c) how many ships (with their value) were imported in India and exported out of India during this period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) The information is being collected and will be laid on the Table of the House.

Registration of Carvans with RTO

1861. SHRI G. PRATHAPA REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of Caravans which

(b) what are the rules and regulations for registering a Caravan;

(c) how much is annual tax on Caravan; and

(d) whether rules for vehicular Caravan and Trailer Caravans are the same?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d) Information is being collected and will be laid on the Table of the House.

Pending Proposals of Andhra Pradesh

1862. DR. NARREDDY THULASI REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) how many works have been sanctioned in Andhra Pradesh under Central Road Fund since 1989-90 till date;

(b) what is the cost of those works;

(c) as per revised estimates how much amount has to accruee to Andhra Pradesh under CRF since 1989-90 till date;

(d) how many works of A.P. under C.R.F. are pending with Government of India;

(e) what are the reasons for pending; and

(f) when these works will be sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (f) Government of Andhra Pradesh sent 401 proposals costing Rs. 289.27 crores for consideration against projected accrual of C.R.F. on the basis of Revised Resolution on augmentation of the Fund adopted by the Parliament. As actual augmentation of the C.R.F. has not taken place so far only 5 schemes costing Rs. 1621.40 lakhs have been approved since 1989-90, the Central Government share being Rs. 981.40 lakhs based on the accruals upto March, 1997 as per Old Resolution. The pending proposals cannot be considered for sanction unless the funds ra eaugmented as per the revised resolution.

दिल्ली में यातायात की समस्या

†1863. **श्री गोपाल सिंह जी सोलंकी :** क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली मे वाहनों की संख्या बढ़ने से यातायात की समस्या विकट हो गई है; और

(ख) सरकार ने इस समस्या को सुलझाने के लिए क्या प्रयास किए हैं ?

जल-भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री जगदीश टाइटलर) : (क) जी हां ।

(ख) परिवहन के व्यक्तिगत साधनों की अपेक्षा सार्वजनिक परिवहन को बढावा देने के लिए राष्ट्रीय राजधानी क्षेत्र दिल्ली की सरकार ने निजी प्रचालकों के लिए 3000 स्टेज कैरिज परमिटों की स्कीम लागू की है। इस समय परिवहन के व्यक्तिगत साधनों का प्रयोग करने वाले यात्रियों को सार्वजनिक परिवहन की ओर उन्मुख करने के लिए राष्ट्रीय राजधानी क्षेत्र दिल्ली की सरकार ने व्हाइट लाइन बसों के लिए 600 विशेष स्टेज कैरिज परमिटों की स्कीम लागू की है। दिल्ली परिवहन निगम ने उन यात्रियों को जो भीड़ भाड़ वाली शहरी बसों में यात्रा नहीं कर सकते, तीव्र तथा आरामदायक यात्रा सुविधा प्रदान करने के लिए ग्रीन लाइन बसें चलाई है ।

राष्ट्रीय राजधानी क्षेत्र दिल्ली की सरकार ने सस्ती परिवहन सुविधा प्रदान करके अकेले यात्रियों की आवश्यकताओं को पूरा करने के लिए प्वाइंट टू प्वाइंट मोटर साईकिल टैक्सी सेवाएं लागू करने का निर्णय लिया है ।